

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:4139  
ANSWERED ON:20.08.2001  
HOLDING OF NON SPORTING EVENTS IN STADIA  
CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the existing rules permitting holding of non-sporting events in stadia premises under the Sports Authority of India (SAI);
- (b) the names of non-sporting events held in the stadia under SAI during 1999-2000 and 2000-2001;
- (c) the amount of income made from each event, year-wise; and
- (d) the areas where such income is to be utilised, stadia-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PON. RADHAKIRISHNAN)

- (a) to (d): The information is being collected from the Sports Authority of India.